

HIGH COURT OF GUJARAT

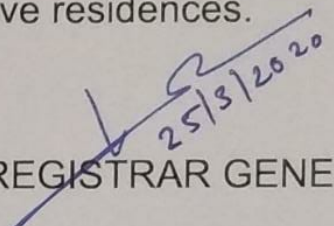
CIRCULAR

Date: 25.03.2020

Subject: Sitting of Benches to be from the residences of Honourable Judges through video conferencing mode.

In continuation of previous order dated 22.03.2020 with regard to use of soft copy filing and hearing through video conferencing; Honourable the Chief Justice has been pleased to further direct that, henceforth, in view of the lockdown declared on 24.03.2020, the sitting of the Honourable Judges for conducting matters through video conferencing, may also be from their respective residences.

Date: 25.03.2020

 25/3/2020
I/C REGISTRAR GENERAL